


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 12/BB/2018	-	For compliance	Rule-6	M/s Gupshup Technologies Pvt Ltd Vs M/s Zopsmart Technologies Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	BIJU . T . M 7259006007	M/s. Gupshup Technologies Pvt. Ltd.	
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ORDER

Counsel for Petitioner is present. He has filed memo seeking time for compliance. Time is extended till 19/02/2018 for compliance as a last chance.


Member (T)


Member (J)